[श्रीं घटन बिहारीं बाजपेयीं]

रिपोर्ट इस समय पेक की जा रही है। फिर लिंगुस्टिक माइनारिटीज कमिझ्नर को नियुवत करने की जरूरत क्या है। 1974 में रिपोर्ट मा रही है।

झध्यक्ष महोबय : यह मैं उन को कबे कर दूंगा । इस के बारे बे मैंने दो, तीन दफा पहले भो कहा है कि इस तरह नही होना चाहिये । ग्रोर ग्रगर इस तरह से पिछला कुछ देना पड़े तो उनके कुछ कारण तो देने चाहिए । मुझे रोज रोज कहना रड़ता है ।

श्री घटल बिहारी बाजपेवी : जरा ग्राप रीजन्स देख लीजिये क्या दिये है ।

मध्यक्ष महोदयः चलिये कुछन कुछ तो दियाही हन्नाहै।

CERTIFIED ACCOUNTS AND AUDIT REPORT OF CARDAMOM BOARD ERNAKULAM AND NOTIFICATIONS UNDER MARINE PRODUCTS EXPORT DEVELOPMENT AUTHORITY ACT, ETC.

THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA): I beg to lay on the Table—

- A gopy of the Certified Accounts (Hind, and English versions) of the Cardamon Board, Ernakulam, for the year 1971-72 and the Audit Report thereon, under subsection (4) of section 19 of the Cardamon Act, 1965 [Placed in Library. See No. LT-7016/74.].
- (2) (i) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 33 of the Marine Products Export Development Authority Act, 1972: ---
 - (a) The Marine Products Export Development Authority (Second Amendment) Rules, 1974, published in

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Notification No. S.O. 913 in Gazette of India dated the 6th April, 1974.

- (b) The Marine Products Devement Authority (Amendment) Rules, 1974, published in Notification No. S.O. 914 in Gazette of India dated the 6th April, 1974.
- (ii) Two statements (Hindi and English versions) showing reasons for delay in laying the above Notifications. [Placed in Library. See No. LT-7017/74.].
- (3) A copy each of the following Reports (Hindi versions under sub-section (2) of section 16 of the Tariff Commission Act. 1951:—
 - (i) Report (1972) of the Tariff Commission on the Price Structure of Man-made Fibres and Yarns Industry— Viscose Stape Fibre Spun Yarn.
 - (ii) Report (1972) of the Tariff Commission on the fair prices for Rayon Tyre Cord.
 - (iii) Report (1973) of the Tariff Commission on the Review of the Automobile Ancillary Industry. [Placed in Library. See No. LT-7018/74].
- (4) A copy of the Cotton Textiles (Control) Amendment Order, 1974 (Hindi and English versions) published in Notification No. S.O. 978 in Gazette of India dated the 20th April, 1974, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-LT-7016/74.].
- (5) A copy of the Annual Report (Hindi and English versions) of the Coffee Board for the year 1972-73. [Placed in Library. See No. LT-7020/74].

(6) A copy of the Annual Report of the working of the Cardamom Board, Ernakulam, for the year 1972-73. [Placed in Library. See No. LT-7021/ 74.1.

Notifications under Bombay Motor Vehicles Tax Act, etc.

THE DEPUTY MINISTER IN THE AND MINISTRY OF SHIPPING TRANSPORT (SHRI PRANAB KU-MAR MUKHERJEE); I beg to lay on the Table-

- (1) (i) A copy each of the follow-Gujarat Notifications ing (Hindi and English versions) under sub-section (8) of section 13 of the Bombay Motor Vehicles Tax Act, 1958. read with clause (c) (iii) of the Proclamation dated the 9th February, 1974 issued by the President in relation to the State of Gujarat:---
 - (a) Notifiaction No. GH/G/74/ 82/MTA-1074/2744 (iii)/E published in Gujarat Government Gazette dated the 30th March, 1974.
 - (b) Notification No. GH/G/92/ MTA-1773/302-E published in Gujarat Government Gazette dated the 11th April, 1974.

action taken by the Government on various assurances, promises and undertakings given by the Ministers dur-

FOURTH LOK SABHA

1. Statement No XXXVII

Tenth Session, 1970.

2. Statement No. XXVII

Twelfth Session, 1970.

FIFTH LOK SABHA Second Session. 1971 3. Statement No. XXIX

- 4. Statement No. XX
- 5. Statement No. XIV.
- 6. Statement No. XII
- 7. Statement No. XIII
- 8. Statement No. VII
- 9. Statement No. V
- 10. Statement No. II

[Placed in Library. See No. LT- 7024/74.].

Fourth Session, 1972 Fifth Session, 1972 Sixth Session, 1972 Seventh Session, 1973 Eighth Session, 1973 Ninth Session, 1973 Tenth Session, 1974.

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- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the Notifiaction mentioned at (a) above. [Placed in Library. See No. LT-7022/74.]
- (2) A copy of Notification No. GH/ G/ 93/MTA/1773/302-E (Hindi and English versions) published in Gujarat Government Gazette dated the 11th April, 1974, under subsection (2) of section 31 of the Gujarat Carriage of Goods Taxation Act. 1962, read with the clause (c)(iii) of the Proclamation dated the 9th February, 1974 issued by the President in relation to the State of Gujarat. [Placed in Library. See No. LT-7023/74.]

STATEMENT SHOWING ACTION TAKEN BY GOVERNMENT ON VARIOUS ASSURANCES, PROMISES, ETC.

THE DEPUTY MINISTER IN THE DEPARTMENT **OF** PARLIAMEN-TARY AFFAIRS (SHRI B. SHANKA. RANAND): I beg to lay on the Table the following statements showing the ing the various sessions of Lok Subha: